HIGH COURT OF JUDICATURE AT BOMBAY, CIRCUIT BENCH AT KOLHAPUR

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Circuit Bench at Kolhapur that on 22^{nd} August 2025:

After the Division Bench work is over, the **Hon'ble Justice**Sharmila U. Deshmukh will sit singly and take up Civil

Matters, as per the board to be notified separately.

High Court, Appellate Side,)	By Order
Bombay.)	
)	sd/-
)	(H. M. Bhosale)
Date: 21st August 2025)	Registrar (Judl-I)